

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 920  
TO BE ANSWERED ON 23.07.2018**

**ESTABLISHMENT OF ESI HOSPITALS IN AP**

**920. SHRI KONAKALLA NARAYANA RAO:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government of Andhra Pradesh (AP) has requested the Union Government to establish 19 ESI hospitals in the State of Andhra Pradesh;**
- (b) if so, the details thereof;**
- (c) whether the Union Government has considered the request of the AP Government and agreed to sanction 13 ESI hospitals in the State and if so, the details thereof; and**
- (d) whether any such ESI hospitals are proposed to be established in the Krishna District of Andhra Pradesh and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (c): The State Government of Andhra Pradesh has proposed setting up of 4 new ESI hospitals at Kakinada, Vizianagaram, Penukonda and Tadepalligudem. ESI Corporation has reported that the proposals for the setting up of new ESIC hospital at Kakinada, Vizianagaram and Penukonda have been referred back to State Government of Andhra Pradesh for giving its consent to run the said hospitals. Further, the proposal at Tadepalligudem does not fulfill the criteria of minimum number of IPs required to set up a new ESI Hospital.**

**(d): No proposal has been received from State Govt. of Andhra Pradesh for setting up of ESI Hospital in Krishna District.**

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